

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3321  
ANSWERED ON:16.03.2011  
SC ST AND OBC IN HIGHER POSTS OF OFFICERS  
Baal Thiru Thalikkottai Rajuthevar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of posts of Secretary, Additional Secretary, Joint Secretary and Director in the Union Government;
- (b) the number of SC, ST and OBC officers presently working on the above posts with names of Department and their percentage in each Department;
- (c) whether the percentage of SC, ST and OBC officers on these posts is as per their percentage in their respective cadre;
- (d) if not, the reasons therefor; and
- (e) the measures taken/proposed to be taken for achieving the statutory percentage of the reserved categories?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): The number of officers presently working as Secretary, Additional Secretary, Joint Secretary and Director level posts, in the Government of India and the number of SC and ST officers on these posts and their percentage, as on 14.3.2011, as per the information available, is given below:

Secy    Addl. Secy    Joint Secy    Director

Total No. of officers    149    108    477    590

No. of SCs    -    2    31    17

% age of SCs    -    1.85    6.49    2.88

No. of STs    4    2    15    7

% age of STs    2.68    1.85    3.14    1.18

As regards the number of OBC officers, it is stated that data regarding OBC status of the officers was not being obtained at the time of appointment of officers prior to 1994 and is therefore not available.

(c), (d) & (e): The posts of Secretary, Additional Secretary and Joint Secretary in the Ministries/Departments of Government of India are deputation posts with the exception of posts in the Ministry of External Affairs and are filled under the Central Staffing Scheme. The officers from various cadres empanelled to hold such posts and who opt for deputation are appointed under Central Staffing Scheme. The posts of Director (excluding the posts which are in the cadre of Central Secretariat Service) are filled under Central Staffing Scheme. There is no provision for reservation for SCs/STs/OBCs in these posts. As officers, on the above posts, are appointed on deputation basis from various cadres, the percentage of SC/ST officers on these posts need not be same as in their respective cadres. However, at the time of empanelment, every effort is made to empanel officers belonging to SCs/STs categories, if necessary, by adopting liberal benchmarks as compared to officers from General category.